

Uttar Pradesh, a total sum of Rs. 110.25 crores was sanctioned during the last four years to the State Government.

[English]

Investments/Loans by LIC

1156. SHRI HARADHAN ROY : Will the Minister of FINANCE be pleased to state :

(a) the total investment and loans by the Life Insurance Corporation of India as on 31st March, 1996 within the country;

(b) the total investment and loans out of above to Central Financial Institutions/Government Agencies; and

(c) the break up of the remaining investment and loans, State-wise?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). The requisite information is being collected and will be laid on the Table of the House.

IDBI Assistance to Entrepreneurs of Andhra Pradesh

1157. SHRI G.A. CHARAN REDDY : Will the Minister of FINANCE be pleased to state :

(a) the number of applications received by Industrial Development Bank of India from the entrepreneurs of Andhra Pradesh during each of the last three years.

(b) the number of applications approved and rejected out of them; and

(c) the details of the financial assistance provided to industries of Andhra Pradesh by IDBI during each of the last three years?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). The details of applications received, sanctioned and rejected under direct finance schemes of the Industrial Development Bank of India (IDBI) in the State of Andhra Pradesh during the last three years are given below :

	1993-94	1994-95	1995-96
Applications received	151	178	180
Applications sanctioned	124	150	123
Applications rejected	2	2	3

(c) The details of assistance sanctioned and disbursed by IDBI to industrial units in Andhra Pradesh

under IDBI's direct finance schemes during 1993-94, 1994-95 and 1995-96 are given below :

(Rs. crores)

	Sanctions	Disbursements
1993-94	690.83	304.26
1994-95	1007.31	692.37
1995-96	1318.97	771.12

[Translation]

Facilities to Industrialist of U.P.

1158. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have decided to provide uninterrupted power supply and other civil amenities to the Moradabad and Agra cities of Uttar Pradesh to promote industrial production for export;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by the government to provide such facilities to industrialists of Agra and Moradabad cities of Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (d). The proposal of the U.P. State Electricity Board (UPSEB) for power system improvement at Moradabad has been approved under the 'Crucial Balancing Investment Scheme (CBI)' in which contribution of Central Government is of Rs. 8 crores. No proposal for Agra has been received from the U.P. Government for consideration under the CBI Scheme.

[English]

Modernisation of Powerloom Sector

1159. SHRI NARAYAN ATHAWALAY : Will the Minister of TEXTILES be pleased to state :

(a) whether National Bank for Agriculture and Rural Development (NABARD) and Small Industries Development Bank of India (SIDBI) have formulated a plank of action for providing working capital and funding modernisation programme in Power loom sector to the extent of Rs. 1000 Crores

(b) if so, the salient features of the scheme; and

(c) the number of weavers likely to be benefited under the same scheme particularly in Maharashtra?

THE MINISTER OF TEXTILE (SHRI R.L. JALAPPA) : (a) NABARD and SIDBI have formulated refinance scheme for modernisation and technology upgradation of powerloom units. The schemes provide for setting up new units also. The finance is to be provided through